

(b) Searches were made simultaneously at Hissar, Delhi, Bikaner, Sriganga Nagar and Calcutta. Incriminating documents and accounts were found and have been seized. The concealment indicated is to the extent of about Rs. 3 crores.

Non-Industrial Employees Working in Government Presses

*385, **Shri S. M. Banerjee**: Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that longer working hours have been introduced in all Central Government Presses for non-industrial staff;

(b) if so, the reasons for implementing this scheme now; and

(c) whether all the employees have protested against the imposition of longer hours?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-4726/65].

Irwin Hospital

*386. {
Shri Raghunath Singh;
Shri Ram Harkh Yadav;
Shri Bagri;
Shri Sarjoo Pandey;
Shri Surendra Pal Singh;
Shri R. Barua;
Shri Yashpal Singh;
Shrimati Maimoona Sultan;

Will the Minister of Health be pleased to state:

(a) whether the Irwin Hospital, New Delhi is being taken over by the Central Government; and

(b) if so, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) There has been a suggestion to that effect but no final decision has been taken.

(b) Irwin Hospital is the Teaching Hospital for Maulana Azad Medical College, which is regional medical college under the Government of

India, administered through the Chief Commissioner. It is considered desirable to have the hospital and the medical college under unified control in the interests of efficiency. More over the needs of the C.G.H.S. can also be better met if the hospital is under Government of India.

Exemption from Payment of Estate Duty to Policemen killed in Action

*387. {
Shri Karni Singhji;
Dr. L. M. Singhvi;
Shri Frank Anthony;
Shri Jagdev Singh Siddhanti;
Shri Daljit Singh;
Shri R. S. Pandey;
Shri Alvares;
Shri Raghunath Singh;
Shri Inder J. Malhotra;
Shri Narasimha Reddy;
Shri D. C. Sharma;
Shri Y. D. Singh;
Dr. B. N. Singh;
Shri N. Dandeker;
Shri Brij Raj Singh;
Shri Narendra Singh Mahida;
Shri Nath Pal;
Shri Hem Barua;
Shri Hari Vishnu Kamath;
Shri Kapur Singh;
Shri Tridib Kumar Chaudhuri;
Shri M. L. Dwivedi;
Shri Samnanl;
Shri Shinkre;
Shri M. B. Patil;
Shri Prakash Vir Shastri;
Shri Barrow;
Shrimati Sharda Mukerjee;
Shri Ranga;
Shri L. N. Bhanja Deo;
Shri Iqbal Singh;
Shri Surendranath Dwivedy;
Shri Yashpal Singh;

Will the Minister of Finance be pleased to state whether in view of the large number of Policemen being killed on duty while defending the borders of our country, Government have taken steps to extend the Estate Duty exemption granted to the Armed Forces to members of the Police Forces also?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sabu): Not yet, Sir.

But it is proposed to extend the exemption from estate duty available to members of the Armed Forces to cases of members of the Police Force.

Smuggling of G.C. Sheets to Pakistan

- *388. { Shri S. M. Banerjee:
Shri Daljit Singh:
Shri Sadhu Ram:
Shri Bagri:
Shri S. N. Chaturvedi:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a gang of G.C. sheet racketeers had been arrested in Kanpur on a charge of smuggling G.C. sheets to Pakistan by the Enforcement Branch in July, 1965; and

(b) if so, the action taken against them?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sabu): (a) On receipt of information that G.C. sheets were to be sent from Kanpur to Gujarat the Police authorities in Kanpur seized two consignments of G.C. sheets booked from Kanpur to Naroda Railway Station in Gujarat. However, no person has been arrested.

(b) The Government Railway Police, Kanpur have booked a case under the Essential Commodities Act and the Defence of India Rules. The investigations are in progress.

Ineligible Vessels for carrying U.S. Aided Cargo

1293. { Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have declared several vessels for transport on ocean as ineligible for carrying U.S. aid financed goods and cargo;

(b) if so, the list of such ineligible vessels; and

(c) the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). In accordance with U.S. law governing foreign assistance, our agreements with the U.S. AID provide that no goods may be financed thereunder which are transported on any ocean vessel designated by AID as ineligible to carry AID financed commodities. The AID furnish the Government of India with a list of ineligible vessels from time to time. The list of such ineligible vessels is published periodically in the Gazette of India, as and when Government receive intimations from the United States Agency for International Development. The most recent listing is published in Part 1, Section 1 of the Gazette of India Extraordinary dated 21st August, 1965, as Ministry of Commerce (Import Trade Control) Public Notice No. 72-ITC (PN)/65 dated 21st August, 1965.

Anti-Sea Erosion Works in Kerala

1294. { Shri A. V. Raghavan:
Shri Pottekkatt:
Shri Warlor:
Shri Prabhat Kar:
Shri Maniyangadan:
Shri Vasudevan Nair:

Will the Minister of Irrigation and Power be pleased to state:

(a) the amount sanctioned for Anti-sea erosion works in Kerala for the year 1965-66;

(b) the names of places where sea walls will be constructed during this year; and

(c) the total length of each wall?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Central loan assistance for anti-erosion works in Kerala for the year 1965-66 is Rs. 60 lakhs.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. I.T-4727/65].